

**HIGH COURT OF TRIPURA
AGARTALA**

No.F.4(55) HC/-2018-21/ 9329

Dated, Agartala, the 27th April, 2021

NOTIFICATION

In partial modification of this Registry's earlier Notification No.F.4(55) HC/-2018-20/4104-35 dated 02.03.2020 and Notification No.F.4(55) HC/-2021/6008 dated 25.03.2021, the Hon'ble High Court has been pleased to make the transfer and posting order in respect of System Officer under the eCourts Project, High Court of Tripura as follows:

Sri Suman Das, System Officer is transferred and posted in the High Court of Tripura on deputation with immediate effect until further order and he will directly join to the High Court and perform the duty in the e-Sewa Kendra, High Court of Tripura, Agartala.

The charge of Shri Suman Das, System Officer posted in the Court of District & Sessions Judge, Unakoti District, Kailashahar shall remain with Shri Mithun Das, System Officer posted in the District & Sessions Judge's Court, North Tripura Judicial District, Dharmanagar until further orders.

Sd/-
(D.M.Jamatia)
Registrar General

No.F.4(55) HC/-2018-21/ 9330-60

Dated, Agartala, the 27th April, 2021

Copy to:-

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala.
2. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge In-Charge, ICT including eCourts Project, High Court of Tripura.
3. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala.
4. The Secretary to Hon'ble Mr. Justice S.G.Chattopadhyay, Judge, High Court of Tripura.
5. The Private Secretary to the Registrar General, High Court of Tripura, Agartala.
6. The Accountant General, Tripura, Agartala.
7. The LR & Secretary, Law, Government of Tripura, Agartala.
8. The District & Sessions Judge, South Tripura Judicial District, Belonia/ Gomati Judicial District, Udaipur/ West Tripura Judicial District, Agartala/ Unakoti Judicial District, Kailashahar/ North Tripura Judicial District, Dharmanagar/ Khowai Judicial District, Khowai/ Dhalai Judicial District, Ambassa/ Sepahijala Judicial District, Sonamura.

9. The Registrar (Vigilance), High Court of Tripura, Agartala.
10. The Registrar (Judicial), High Court of Tripura, Agartala.
11. The Judge, Family Court, Kailashahar, Unakoti Judicial District.
12. The Registrar (Admn., P & M), High Court of Tripura, Agartala.
13. The Joint Registrar, High Court of Tripura, Agartala.
14. The Deputy Registrar (Judicial)-cum-CPC, High Court of Tripura, Agartala.
15. The Chief Judicial Magistrate-cum-Civil Judge (Sr. Division), North Tripura Judicial District, Dharmanagar/ Unakoti Judicial District, Kailashahar.
16. Shri. Bimal Kanti Biswas, Scientist-D, NIC, Tripura State Centre, Agartala.
17. The Treasury officer, Treasury No. 1 & 2, Agartala, West Tripura.
18. The System Analyst, High Court of Tripura, Agartala for uploading the said notification in the official website of the High Court of Tripura.
19. The Superintendent, Establishment/ Accounts Section, High Court of Tripura, Agartala.
20. Persons concerned.
21. Personal file of the employees concerned.
22. Order file.

D-27/4/21
Registrar General